

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. Comments have been received from all States.

(c) and (d) In the 11th meeting of the Inter-State Council (ISC) held on 16.07.2016, it was agreed that the Punchhi Commission's recommendations be considered first in the Standing Committee of the ISC and then placed before the ISC for finalizing the recommendations.

Meeting of Home Secretary with naxalites affected States

1089. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently there was meeting of Home Secretary with seven naxalite affected States including Maharashtra;

(b) if so, the details thereof;

(c) what transpired in the said meeting and what decisions were taken; and

(d) how Government proposes to implement the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. A Review Meeting was taken by the Union Home Secretary on 24th June 2016, for the co-ordination on the key developmental issues in the seven LWE affected States along with Secretaries of Central Ministries and State Chief Secretaries. Issues pertaining to rail and road connectivity, Doordarshan and AIR coverage, installation of mobile towers, improvements in health, education infrastructure, financial, and postal services were discussed.

(d) Follow up and review of the progress of implementation on the decisions is done on a regular basis by the a Committee of the MHA headed by the Additional Secretary (LWE) and through video conferences with the Central and State officials.

Coastal Security Scheme

1090. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the second phase of Coastal Security Scheme (CSS), which is aimed at strengthening infrastructure for coastal patrolling and surveillance was to be completed on 31st March, 2016 but a lot of work is yet to be done under this scheme;

(b) if so, what are the reasons for delay in the completion of the scheme; and

(c) the details of steps taken by Government to implement phase-II of Coastal Security Scheme (CSS)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. The implementation of Phase-II of the Coastal Security Scheme, which commenced *w.e.f.* 01.04.2011 for a period of five years, has not been completed in view of the delay in procurement of boats, construction of jetties and non-completion of construction of Coastal Police Stations in some Coastal States/UTs.

(c) The National Committee on Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea, and the Steering Committee for review of Coastal Security in the Ministry of Home Affairs, meet periodically to review the implementation of the Coastal Security Scheme.

Indian coasts vulnerable to terror strikes

1091. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian coasts are still vulnerable to terror strikes;

(b) whether Government in consultation with the State Government of coastal States is taking steps to review and strengthen coastal security; and

(c) if so, the details of measures being taken by Government for foolproof coastal security of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Subsequent to the Mumbai terrorist attack of 26 November, 2008, the entire coastal security scenario of the country has been subjected to multi-level Inter-Ministerial review by the Government of India. The coastal security review is being carried out through National Committee on Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) under the Chairmanship of Cabinet Secretary and Steering Committee under the Chairpersonship of the Secretary (Border Management), MHA where all coastal States/UTs are its members.

Several important decisions/initiatives have been taken as per the details given below to tackle the vulnerability of Indian coasts from terror strikes:

- A three-tier Coastal Security ring all along our coast is provided by State Coastal Police, Indian Coast Guard (ICG) and Indian Navy. Indian Navy